

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CELSTREAM SYSTEMS PRIVATE LIMITED

1.	Name of Corporate Person	Celstream Systems Private Limited
2.	Date of Incorporation of Corporate Person	03 June 1991
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U31101KA1991PTC012017
5.	Address of the registered office and principal office (if any) of corporate person	29/A, 2nd Cross, Electronic City, Phase 1 Bangalore - 560100
6.	Liquidation commencement date of corporate person	18 November 2024
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Venkataraman Jayagopal Address: E-003, Victoria Haven, Patel Ram Reddy Road, Domlur 1st stage, Bangalore-560071 Email: celstream.vl@gmail.com / gopal_venus@hotmail.com Ph. No.: 9341240595 Reg No: IBBI/IPA-002/IP-N00574/2017-2018/11741 AFA: AA2/11741/02/311225/203612 AFA valid up to: 31 December 2025
8.	Last date for submission of claims	18 December 2024

Notice is hereby given that **CELSTREAM SYSTEMS PRIVATE LIMITED** has commenced Voluntary Liquidation on 18 November 2024.

The stakeholders of **CELSTREAM SYSTEMS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 18 December 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only to celstream.vl@gmail.com or gopal_venus@hotmail.com. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The relevant forms may be downloaded from the website of IBBI i.e. <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.

For CELSTREAM SYSTEMS PRIVATE LIMITED (Under Voluntary Liquidation)

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Venkataraman Jayagopal
Insolvency Professional / Voluntary Liquidator
IBBI/IPA-002/IP-N00574/2017-2018/11741
E-003, Victoria Haven, Patel Ram Reddy Road
Domlur 1st stage, Bangalore-560071

Date: 22 November 2024
Place: Bangalore